

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4213  
ANSWERED ON:07.08.2014  
DELAYED PAYMENT OF WAGES UNDER MGNREGS  
Venugopal Dr. Ponnusamy

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has asked the State Governments to clear all cases of delayed payments under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) by August 31, 2014;
- (b) whether it has also been decided to show zero tolerance for delays in wage payments; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) Yes, Madam.
- (b) Yes, Madam.

(c) The Ministry, vide its circular dated 10.07.2014, has requested the States to identify areas where delays have been occurring and to organise a special drive from 15.07.2014 to 31.08.2014 to verify and clear all such backlog cases of delay in wage payments as recorded in the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) Programme Software-NREGASoft.